

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I
(through web-based video conferencing platform)

Item No. 106

CP(IB) No. 174(CH)2022

IN THE MATTER OF:

Gunocean Inc.

...Petitioner

Vs.

Arjun Mall Retail Holdings
Private Limited

...Respondent

Under Section: 7, IBC 2016

Order delivered on 12.02.2024

CORAM:

**SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Petitioner : Mr. Gaurav Joshi, PCS
For the Respondent : Mr. Nitin Kant Setia, Advocate

ORDER

Learned counsels for the parties are directed to comply with the last order, if any, within one week. List on 05.03.2024 for arguments, higher on Board.

Sd/-
**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-
**(HARNAM SINGH THAKUR)
MEMBER (J)**

Preeti